GOVERNMENT OF INDIA ENVIRONMENT, FORESTS AND CLIMATE CHANGE LOK SABHA

UNSTARRED QUESTION NO:5695 ANSWERED ON:28.04.2015 SCHEMES FOR WILD ANIMALS Chaudhary Shri P.P.;Gandhi Shri Dilip Kumar Mansukhlal

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether the Government has any proposal to exclude nilgai and wild boar from the Schedule of Wild Life Protection Act and if so, the details thereof;

(b) whether any such proposal from Rajasthan Government is under consideration of the Ministry and if so, the details thereof; and

(c) whether the Union Government has issued any guidelines to the State regarding declaration of State animals and if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a)& (b) Keeping in view the losses to crops inflicted by the wild animals including Nilgai and Wild boar, this Ministry, on 24th December, 2014 issued an advisory to the States highlighting the legal provisions under the Wildlife (Protection) Act, 1972 to deal with the human-wildlife conflict situations. Ministry has sought proposals from State/Union Territory Governments, after objective assessment of the situation with details of the areas in which notification under section 62 of the Act, declaring any wild animals as vermin for specified period, could be helpful in management of conflict. No proposal from Rajasthan Government in response to this advisory has been received in the Ministry.

(c) This Ministry has not issued any guidelines to the State regarding declaration of State animals.